

DIVISION BENCH

O-115

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1626(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd February, 2021, 10:30 A.M

Name of the Company	TRANS LOG - SHIP PVT LTD Vs. SIMPLEX INFRASTRUCTURES LTD		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

Ms. Debaleena Ganguly, Advocate - For the Operational Creditor
Mr. Kumarjit Das, Advocate

ORDER

The Ld. Counsel, Ms. Debaleena Ganguly, is present on behalf of the Operational Creditor. No representation on behalf of the Corporate Debtor.

This matter is coming up for the first time after the lockdown. In view of the long hiatus, the Registry is directed to issue notice on the Corporate Debtor and on the Ld. Counsel of the Corporate Debtor, who appeared on 12th March, 2020.

List this matter on 25th March, 2021.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

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